

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 55 OF 2016

Dated : 23rd November, 2016

**Present : Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J.Kapoor, Technical Member**

In the matter of :

M/s Bhoruka Power Corporation Ltd. ...Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Pallavi Mohan

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing
on **10.01.2017.**

(I.J.Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson